

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 12 /APPTT.

RANCHI DATED THE 28TH FEBRUARY, 2025

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrar (Non-Judicial) as mentioned against his name in the Column 03, with effect from 01.03.2025 :-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment
01	02	03
1.	Sri Abinash Kumar, Assistant Registrar (Non-Judicial)	Criminal Stamp Reporting Section

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,

Sd/- Manoj Prasad
Registrar General

MEMO NO. 1080 /APPTT.

RANCHI DATED THE 28TH FEBRUARY, 2025

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ Registrar (Establishment) / Registrar (Judicial)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ the Member Secretary, SCMS/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ D.R.-cum-PPS to Hon'ble the Chief Justice/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, P.As'. Section/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officer concerned for information and needful.


Registrar General
28/2/25